

Janta Soap released by Hindustan Lever and Tatas

2094. SHRI SHASHI BHUSHAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the total quantity of Janta soap released in the market by M/s. Hindustan Levers and Tatas during the period from October to 15th November, 1974, its selling price per cake and its weight per cake; and

(b) the steps taken to check the quality of the soap marketed by them?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH):

(a) During the period October to 15th November, 1974 M/s. Hindustan Lever Limited released 144 tonnes of Janata soap priced at 1.05 per cake of 100 gms. inclusive of all local taxes and M/s. Tata Oil Mills Company Limited, released 50 tonnes of Janata soap priced at 95 paise per cake of 100 gms. exclusive of local taxes.

(b) The need for taking steps to check the quality of soap has not arisen and there has been no complaint about its quality.

Allocation of more diesel oil to Goa

2095. SHRI PURUSHOTTAM KAKODKAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state whether the Goa Government had approached the Centre for allocation of more diesel oil?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): No Statewise allocation are being made for Diesel Oil. Request was however received from Goa Government to provide for additional HSDO for during the period from November 1974 to January 1975 in view of the exposition of Holy Relics of St. Francis Xavier. Arrangements have been made

to take into account these additional requirements of diesel oil in planning for the product availability in Goa region.

Shortage of petrol, diesel and Kerosene in Goa

2096. SHRI PURUSHOTTAM KAKODKAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state whether there has been acute shortage of petrol, diesel and kerosene in Goa during the 1st quarter of the current year?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): Except for a short period from 15th to 25th January 1974, there have been no such reports of acute shortage in Goa. During this period there was a lighting strike by IOC's transport contractors working at its Vasco installation. Hence product could not be moved out according to requirements. Quotas of kerosene oil for Goa were, however, cut during this period in line with the general cut applied to other States. This may also have given rise to shortages of kerosene oil in some areas. Allocation of kerosene oil in Goa has been increased from this month taking into account the additional requirements in view of the exposition of St. Xavier's body.

Prosecutions launched against companies for violation of Companies Act

2097. SHRI ARVIND M. PATEL:

SHRI D. P. JADEJA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) how many prosecutions were launched against companies during the year ending 31st March, 1974 for violating the provisions of the Companies Act;

(b) the particulars of the companies involved; and

(c) the action taken against them?